

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (b) Yes, Sir. Hotel and Tourism sector is declared as high priority sector and Foreign Direct Investment (FDI) upto 100%, under the automatic route is permitted in 'Hotels and Tourism Sector', subject to applicable laws/regulations, security and other conditionalities.

As per a report received from the Department of Industrial Policy and Promotion, the details of the FDI equity flows from April 2008 to January 2012 in the Hotel and Tourism sector are as follows:

Sl. No.	Year (April-March)	Hotel and Tourism Projects	FDI (Rs. in crore)
1.	2008-09	489	2,098.23
2.	2009-10	582	3,566.32
3.	2010-11	403	1,405.15
4.	2011-12 (Apr-Jan)	427	4,041.28
GRAND TOTAL		1901	11,110.98

(c) The FDI has been allowed with an objective to encourage investments in the hotel sector in India and to create job opportunities in hospitality sector.

Fund for development of tourist cities

3854. SHRI SALIM ANSARI: Will the Minister of TOURISM be pleased to state:

(a) whether Government has earmarked sufficient funds for the development of tourist cities like Agra, Allahabad, Varanasi and Aligarh;

(b) if so, the details in this regard; and

(c) the complete details of international tourists who visited these cities during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (b) The development and promotion of places of tourist interest is primarily undertaken by the State Governments/Union Territory Administrations themselves. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects, identified in consultation with them, subject to availability of funds and inter-se priority under various schemes of the Ministry.

The Ministry of Tourism, Government of India has sanctioned tourism projects in the cities of Agra, Allahabad, Varanasi and Aligarh during the 10th and 11th Plan period are given in Statement (*See below*)

(c) As per the information provided by the State Government of Uttar Pradesh, the number of foreign tourists that visited Agra, Varanasi, Allahabad and Aligarh during 2011 is as given below:

Name of City	No. of Foreign Tourists
Agra	10,73,473
Allahabad	1,02,447
Varanasi	2,45,660
Aligarh	861

Statement

*Details of projects sanctioned in Uttar Pradesh during the 10th & 11th
Five Year Plan*

(Rs. in lakh)

City	Name of the Project	Amount Sanctioned
Varanasi	2002-03	
	Development of Rajendra Ghat and Dashaswamedh Ghat at Varanasi	29.00
	Development of land around Chaukhandi Stupa at Varanasi	90.00
	2004-05	
	Extension and Development of Assi Ghat at Varanasi	464.78
	2006-07	
	Budget for Revitalization of Varanasi as a Special Tourist Destination	786.00
	2008-09	
	Development of Varanasi-Sarnath-Ramnagar Ph-II	1416.31

City	Name of the Project	Amount Sanctioned
Agra	2005-06	
	Integrated Development of Agra Revitalization and Visitor Management for Taj Mahal Vicinity as - A Special Destination-East Gate Entry to Taj Mahal	848.49
	Integrated Development of Agra-Revitalization and Visitor Management for Taj Mahal	933.40
	2009-10	
	Upgradation Sound and Light show in Agra Fort, U.P.	170.50
	Development of "Agra Mega Project(Phase-II)" in UP	1976.44
	2010-11	
Purchase of Battery operated buses and Golf carts to be used at Agra during Commonwealth Games, 2010	106.53	
Construction of Installation of Signages at different places in Agra	313.00	
Aligarh	2006-07	
Development of Various Places in Aligarh District	497.04	
Allahabad	Nil	

Hostel for ST girls at NIT, Hamirpur

3855. SHRIMATI BIMLA KASHYAP: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that an amount of Rs. 4.23 crore for construction of Hostels for ST girls at National Institute of Technology, Hamirpur in Himachal Pradesh is still pending with Government of India;

(b) if so, by when this amount will be released to the State Government; and

(c) if not, the reasons thereof with full details?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO S. KHANDELA): (a) During the year 2011-12, Ministry of Tribal Affairs